

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:229
ANSWERED ON:09.11.2010
FINANCIAL ASSISTANCE TO NGOS BY NDMC
Kumar Shri Kaushalendra;Ramkishun Shri

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the New Delhi Municipal Corporation (NDMC) has provided financial assistance to Non-Governmental Organisations (NGOs) involved in educational activities;
- (b) if so, the details thereof and the reasons therefor;
- (c) the total funds granted during each of the last three years and the current year, NGO-wise;
- (d) whether the Government/NDMC monitors their functioning and have issued any directives thereon; and
- (e) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c): Yes, Madam. The New Delhi Municipal Council is running a Grant-in-Aid scheme for financial assistance to voluntary organizations for promotion of art, culture, social, medical, sports & educational activities under the discretionary functions of the Council under section 12 of the New Delhi Municipal Council Act, 1994. The details in this regard are as under:

S. No. Name of the Amount of assistance given
organisation during the financial year
(Rs. in thousands)

2007-08 2008- 09 2009-10 2010-11 (till date)

1. R. M. Girls Primary School 2754 1166 10000 5000
No.1, Doctors Lane

2. R. M. Arya Girls Primary 1439 3378 7000 3500
School-II

3. Nirmal Primary School, 3597 2927 7800 6500
Kota House

4. Khalsa Boys Primary 34 0 0 0
School, Bangla Sahib

5. The Blind Relief Association, 50 200 200 0

Delhi, Lal Bahadur Shastri Marg,
New Delhi

6. All India Federation of Deaf, 30 50 100 0
R. K. Ashram Marg, New Delhi

7. Institution for Blind Andh 50 100 200 0
Vidyalaya, P. K. Road,
New Delhi

8. Delhi Hindi Sahitya Sammelan, 0 50 50 0
R. K. Ashram Marg, New Delhi

(d) and (e): The New Delhi Municipal Council has laid down detailed terms and conditions for regulation of such grants including their proper use, inspection by the New Delhi Municipal Council and audit of accounts of such organisation.